

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1152
ANSWERED ON 11/02/2025**

Rural Road Safety And Connectivity Under PMGSY In Tamil Nadu

**1152. SHRI S JAGATHRATCHAKAN:
SHRI THARANIVENTHAN M S:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the current status of the Pradhan Mantri Gram SadakYojana (PMGSY), including the total number of roads constructed and upgraded so far during the last five years within Arani Constituency of Tamil Nadu;**
- (b) the total funds allocated and utilized under the scheme within Tamil Nadu, and the progress made in the last financial year along with the steps being taken to ensure timely completion of ongoing projects;**
- (c) the challenges faced in the implementation of the scheme, particularly in remote and rural areas and the steps taken to further expand the scope of PMGSY in the coming years;**
- (d) the progress made in improving rural road connectivity in Tamil Nadu under the Pradhan Mantri Gram SadakYojana (PMGSY) in the last five years;**
- (e) the specific challenges faced in ensuring the quality and maintenance of roads constructed under PMGSY in Tamil Nadu, including the impact on rural road safety;**
- (f) the budgetary allocations and funding strategies implemented to overcome funding constraints for the completion and maintenance of rural roads under PMGSY in Tamil Nadu; and**
- (g) the effectiveness of recent developments, such as Phase IV of PMGSY, in improving lastmile connectivity and safety in rural roads?**

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): A total of 8,28,800 Km road length has been sanctioned under various ongoing interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY), out of which 7,72,216 Km road length has already been completed and 39,075 Km road length are at various stages of execution. The intervention/vertical wise physical achievement status under PMGSY since inception till 06.02.2025 are given below:

(Road length in Km)

Name of intervention/vertical	Sanctioned	Completed	Balance*
PMGSY-I	6,44,867	6,24,647	4,457
PMGSY-II	49,795	49,038	214
RCPLWEA	12,228	9,374	2,751
PMGSY III	1,21,910	89,157	31,653
Total:	8,28,800	7,72,216	39,075

** Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.*

Constituency-wise data is not maintained in the Ministry. However, as per district wise data available, the total number of roads sanctioned and completed so far under PMGSY during the last five years, in Tiruvannamalai district of Tamil Nadu is given as under:

Financial Year	Number of Roads Sanctioned	Number of Roads Completed
2019-20	0	19
2020-21	56	20
2021-22	39	48
2022-23	0	8
2023-24	100	34
Total	195	129

(b): The State of Tamil Nadu has completed total length of 985 Km during last financial year with a total release of Rs.411.36 crore. The expenditure incurred by the State (including State share) during last financial year was Rs.777.78 crore.

‘Rural Roads’ is a State subject and timely completion of PMGSY roads is the responsibility of the respective State Governments. Regular and adequate availability of budgetary support to the States is a critical factor in timely completion of PMGSY works. In addition, State Governments are advised through various Regional Review meetings & Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. The following steps in this regard have been taken by the Ministry:

- i. States have been requested to augment executing capacity and contracting capacity and their compliance in this regard is regularly reviewed.**
- ii. Bidding document provisions have been rationalized.**
- iii. Training is imparted to field engineers and contractors as well as their staff for capacity building.**
- iv. Regular and structured review of physical & financial parameters is conducted at regular interval in various zones for a cluster of states of that zone.**

(c): While implementing the scheme, challenges like issues of land acquisition, forest clearance, poor contracting capacity of states, lack of response to tenders, law and order issues, financial capability of states to release funds, execution capacity of States/ State Rural Roads Agencies (SRRDAs) came in the way which impacted the overall progress of the scheme in general. For North-Eastern and hill states, some additional issues like adverse climatic conditions, tough terrain, short working season etc. also came in the way which compounded the challenges.

The Union Cabinet on 11th September, 2024 approved implementation of the Pradhan Mantri Gram Sadak Yojana - IV (PMGSY-IV) during FY 2024-25 to 2028-29. The financial assistance is to be provided for the construction of 62,500 Kms road for providing new connectivity to eligible 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE & Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in LWE affected districts as per Census 2011 and construction/ upgradation of bridges on the new connectivity roads. Total outlay of this scheme will be Rs.70,125crore. The PMGSY-IV guidelines have been circulated to all States/ UTs. The issues faced by the States in completion of works have been considered while framing these guidelines.

(d): The State of Tamil Nadu has been sanctioned a total of 7,318 Km under various verticals of PMGSY during last five years out of which 5,832 Km has already been completed by the State. The details of road length sanctioned and completed under PMGSY during the last five years in Tamil Nadu is given as under:

(Length in Km)

Financial Year	Sanctioned length	Completed Length
2019-20	1,044	1,066
2020-21	2,151	871
2021-22	1,254	2,063
2022-23	0	847
2023-24	2,869	985
Total	7,318	5,832

(e): In some cases of road construction under PMGSY in Tamil Nadu there have been challenges such as constraints on availability of land for achieving desired geometrics, achieving appropriate longitudinal gradient, due to steep terrain in hilly areas, etc.

(f): The allocation/release of funds to the State for implementation of PMGSY is done on the basis of the proposal received from the State which inter-alia depends on works in hand, execution capacity of the State and unspent balances available with the State. The funds for implementation of the scheme are released by the Ministry to the State as whole. Further release of funds to the Programme Implantation Units (PIUs) at the district level is done by the respective State Governments depending upon the absorption capacity of the PIU.

Under PMGSY there is unbroken chain of funds release and sanctioned works have not got affected due to inadequate funds for completion and maintenance of rural roads. The State of Tamil Nadu had been released a sum of Rs.199.66 crore during current year 2024-25. The expenditure incurred by the State (including State share) during current financial year is Rs.507 crore.

(g): PMGSY Phase-IV will significantly enhance last-mile connectivity by providing all-weather access to unconnected habitations, especially in remote and Left-Wing Extremism (LWE)-affected areas. The implementation will lay more emphasis on use of new/ green technologies for road construction, leveraging IT tools for improving project monitoring, quality and maintenance, etc.

The integration of technology through Geographical Information System (GIS)-based planning and the Post-5-Year Defect Liability Period (DLP) Module in eMARG i.e. the maintenance monitoring software, has strengthened monitoring and maintenance, ensuring long-term sustainability.
